Annexure-C															
Name of the corporate debtor: Superways Enterrises Private Limited						Date of commencement of CIRP: 26/07/2022					List of creditors as on: -11/09/2023				
				List of secu	ıred finan	cial creditors (oth	er than financial	creditors b	elonging to	any class o	of creditors	i)			
	(Amount in Rs)														
Sr.	Name of Details of claim received			Details of claim admitted					Amount	Amount	Amount of	Amount of	Remarks, if any		
No.	creditor	Date of	Amount	Amount of	Nature	Amount covered	Amount	Whether	% of	of	of any	claim not	claim under		
		receipt	claimed	claim admitted	of claim	by security	covered by	related	voting	contingen	mutual	admitted	verificati on		
						interest	guarantee	party?	share in	t claim	dues, that				
									CoC		may be				
											set- off				
1	Indian Bank	11-10-2022	45,15,51,601.00	20,09,85,766.00			30,00,00,000.00	NO	20.38%	NIL	NIL	25,05,65,835.00	0.00	The claim has been verified and admitted by the IRP. The Bank shared first pari pasu charge with Indian Bank Indian Bank Share 33.98%	
2	Ashok Investors Trust Limited	08-08-2023	1,50,40,59,092.00	77,00,00,000.00		1,50,40,590.92	1,50,40,590.92	NO	78%	NIL	NIL		73,40,59,092.00		
	TOTAL		1.95.56.10.693.00	97.09.85.766.00					98.44%						